

- (b) Does not arise.
- (c) No. Sir.
- (d) Does not arise.

Implementation of Education Policy

269. SHRI SURENDRA PAL PATHAK : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government have reviewed the progress made in implementation of proposals accepted under the education policy, 1986;
- (b) if so, the details thereof;
- (c) whether some important suggestions made in the proposals were accepted under the said policy and the same have not been implemented properly; and
- (d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). The National Policy on Education (NPE), 1986 provides for a comprehensive framework to guide the development of education in its entirety and a plan of action assigning specific responsibilities for organising, implementing and financing its various proposals. The framework continues to be of relevance. However, taking into account the experience and other developments in the implementation, the extant policy was reviewed by the National Policy on Education Review Committee (NPERC) headed by Acharya Ramamurti as well as Central Advisory Board of Education (CABE) Committee on Policy under the chairmanship of Shri Janardhan Reddy during 1990-92. Accordingly, the Revised Policy Formulations and the revised Programme of Action (POA), 1992 were tabled in the House on 7th May, 1992 and 19th August, 1992 respectively.

- (c) and (d). Do not arise.

[English]

National Town and Country Planners Congress

270. SHRI RAM NAIK : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) whether the Government are aware of the recommendations approved by the delegates of the 44th Annual National Town and Country Planners Congress Organised by the Institute of Town Planners of India conducted in New Delhi in 1996;
- (b) whether the meet have recommended involvement of citizens and Non-Governmental Organisations (NGOs) in making and implementing urban and rural development plans;
- (c) if so, the present position of such involvement; and

- (d) the steps being taken by the Government to secure full involvement of the citizens and NGOs ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) Yes, Sir.

- (b) Yes, Sir.

(c) There is provision for public participation in the planning and development process under various Town Planning and Development Acts. The 73rd & 74th Constitution Amendment Acts have made explicit provisions for involvement of people at the grassroots level in the planning process.

(d) To assist the State Governments in the preparation of urban development plans with the full involvement of the public including NGOs, a study has been awarded to the Institute of Town Planners of India for preparation of urban development plan guidelines. The final report of the study is likely to be available by June, 1996.

[Translation]

First Class Coaches

271. SHRI SUSHIL CHANDRA VARMA : Will the PRIME MINISTER be pleased to state :

- (a) whether the first class coaches are being phased out from the express trains;
- (b) if so, the policy of the Government in this regard and the category of coaches being attached in place of such coaches;
- (c) the year by which the facility of first class coaches is likely to be continued; and
- (d) the experience of the Government about the popularity of 3 tier A.C. coaches among passengers ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) New first class coaches are not being manufactured and therefore, services are being gradually withdrawn on condemnation. In replacement, A.C. 2nd Sleeper, A.C. 3 tier sleeper and second sleeper coaches are being provided, depending upon justification and availability.

- (c) Some coaches are likely to continue in service for some time on age-cum-condition basis.
- (d) Very popular.

Renovation of DPL Power Plants by BHEL

272. SHRI R. SURENDER REDDY : Will the Minister of INDUSTRY be pleased to state :